

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

1. **Shri D.P. Sinha, Member**
2. **Shri G.S. Rajamani, Member**
3. **Shri K.N.Sinha, Member**

**Review Petition No.55/2001 in
Petitions No.111/2000 & 118/2000**

In the matter of

Review Petition against Commission's Order dated 14-6-2001 in Petition No.111/2000 and 118/2000 on "Grant of Transmission License -Procedure, Terms and Conditions of License etc."

And in the matter of

Power Grid Corporation of India Ltd. Petitioner

VS

National Grid International Ltd. & Others Respondents

The following were present:

1. Dr. Surat Singh, Advocate for Powergrid
2. Shri S. Garg, DGM (IPTC), Powergrid
3. Shri S.K. Jain, Powergrid
4. Shri Sanjay Rai, Powergrid

**ORDER (DATE OF
HEARING 12-9-2001)**

This application for review has been filed by Powergrid Corporation of India Ltd. seeking review of directions contained in the Commission's Order

dated 14-6-2001 in Petition No.111/2000 and 118/2000 since converted into a notification dated 24-8-2001.

2. After arguing the matter at some length and under instructions from the officers of the petitioner present at hearing, Dr. Surat Singh, learned counsel for the petitioner sought permission to withdraw the petition, with liberty to approach the Commission for appropriate relief in case the petitioner faces any difficulty.

3. The petitioner is permitted to withdraw the petition. Liberty is granted to the petitioner to file appropriate petition in accordance with law where a deviation in procedure is required with proper justification in respect of the cases where action was initiated before issue of the notification, for which ' power to relax' has been provided.

4. The petition
withdrawn.

(K.N. Sinha)
Member



(G.S. Rajamani)
Member
Member

stands dismissed as



(O.T. Sinha)

New Delhi dated the 12th September, 2001.